

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 17/08	TP 12/16	For hearing	397/ 398	Karnataka State Industrial Investment & Dev. Corpn. Vs. Bhadravathi Balaji Oil Palms Ltd. & 4 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Matter is listed today for hearing. Now, one Shri Vinod Sundar Raman is present. He reported that, he ^{has} appointed as IRP for Respondent/Corporate Debtor Company and that order of moratorium was also passed by this Tribunal in another case filed ^{again} for the same Corporate Debtor and requested for further proceedings may be stopped pending expiry of moratorium period. He is directed to file one memo to that effect in the Tribunal so that, no further orders to be passed in this matter during moratorium period. List it on 26/02/2018.


Member (T)


Member (J)